

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 129**  
**(IB)-281(PB)/2019**

**IN THE MATTER OF:**

BDR Finvest Pvt Ltd

Vs.

Ninex Developers Ltd.

... Applicant/Petitioner

... Respondent

**Order Under Section 7 of IBC, 2016 (CIRP)**

**Order delivered on 23.01.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: -

For the RP

: Mr. Rakesh Kumar, Mr. Aashish Khattar,  
Advs.

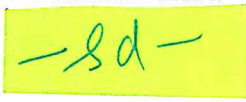
For the Ex-Directors

: Mr. Vivek Sinha, Mr. Vivek Malik, Mr.  
Himanshu, Mr. Kartikeya Jain, Advs.

**ORDER**

List on 10.02.2020.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**